

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 04.03.2021

NOTICE

Take notice that due to non-availability of the bench at 02:00 PM the following matter listed on 05.03.2021 as item no. 11 in the Court of Chairperson will now be taken up at 01:00 PM before the same Bench.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar